

Annexure-7

Name of the corporate debtor: KSS Petron Private Limited
 Date of commencement of liquidation: 27.12.2019
 List of stakeholders Version 3 as on 06.04.2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

| Sl. No | Name of stakeholder | Category of stakeholders (preference shareholders / equity shareholders / partners / others) | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|--------|---------------------|--|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarantee | | | | | | % share in total amount of claims admitted |
| NIL | | | | | | | | | | | | | | | | |
| Total | | | | ₹ | - | ₹ | - | ₹ | - | 0% | ₹ | - | ₹ | - | ₹ | - |

(Signature)

